




NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/690/2019  
NAME OF THE PETITIONER(S) : CHANDRASEKARAN DEVARAJ  
NAME OF THE RESPONDENT(S) : SHRIHARI WOVEN SACKS INDIA PVT LTD  
UNDER SECTION : Sec 241/242 OF CA 2013

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1	B RAGUPATHY	counsel for Respondent (1-5)	
2	P. Ulaganathan	Counsel for Petitioner	
3	Praveen M.	Counsel for R6 R7	

**ORDER**

Due to administrative exigencies in relation to sitting in Court-II, the matter could not be taken up today. Post this matter on 19.03.2020.

-SD-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-  
**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)